

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 47/RP/2017 in Petition No. 26/TT/2017

Subject : Petition for review of Commission's order dated 18.10.2017 in Petition No. 26/TT/2017.

Date of Hearing : 7.3.2018

Coram : Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited

Respondents : Power Grid Corporation of India Limited & 4 Others

Parties present : Ms. Poorva Saigal, Advocate, RVPNL
Shri Vivek Kumar Singh, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Venkatesh, PGCIL
Shri Rakesh Prasad, PGCIL

Record of Proceedings

After hearing the learned counsel for the Review Petitioner, the Commission reserved order on admissibility of the present review petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

